## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBU	UNAL, HELD ON 30/11/2017 AT 10.30	AM
PRESENT: SHRI Ch. M	IOHD SHARIEF TARIQ, MEMBER-J	UDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/629/(IB)/2017	
NAME OF THE PETITIONER(S)	: VASAVI BALA RESINS PVT LT	D
NAME OF THE RESPONDENT(S)	: URBANE INDUSTRIES LTD	
UNDER SECTION	: 9 RULE 6	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	/
1. SHNES4.	Course Go. Repula-	N(Z
2. Carrow Ruman	Council for petiti	my St. She

## **ORDER**

Representative for the Applicant present. Counsel for the Corporate Debtor present and prayed for time to make final submissions. At request, time is enlarged. Put up on **04.12.2017 at 10.30 A.M.** 

MEMBER (JUDICIAL)

ghk